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## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.06.2017.

397/398

M/s. / Mr.

Medi Projects P. Ltd. Vs. Cauvery

Medical Center Ltd. & 9 Ors.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

TP 13/16

C.A. No.

CP 46/08

C.P. No. or T.P. No. Purpose Section Name of the Parties

Hearing

24483-55070 NO: 11, Ell2  21/6/11  MURALI AMANTHASIVAN 3 Adv. fox R22R3  PERINAL K. ARJUN  PERINAL K. ARJUN	NO. & PHONE NUMBER  REPRESENTATION TO WHOM  D. A. M. S. D. D. PARLAN AD VOCATE  K. S. WADIVELO. FOR RESPONDED  94483-55070  MURALI AMANTHASIVAN & Adv. for R2223  AND MURALI AMANTHASIVAN & Adv. for R2223					Tricaicar Scritci	
24483-55070 FOR RESPONDED 7-7. MUST 11, ELIZ 21/6/15  MURALI AMANTHASIVAN & ADV. for RZZR3  PERINAL K. ARJUN  PERINAL K. ARJUN	MURALI ANANTHASIVAN & Adv. for R22R3  PERIKAL. K. ARJUN  9341210037  C.K. Nandakumar  Raghuram Gdambi  R1, R4, R5,	Sept Service	Contract to the second	REPRE	SENTATION TO WI	ном	SIGNATURE
PERIKAL. K. ARJUN	PERINAL K. ARJUN  9341210037  C.K. Nandakumar  Raghuram Gdambi  R1, R4, R5,	K.	5 WADIVE	LU. FO	2 Respon	dats	1-1. The
	C.K. Nandakumar Advocates for & Degla Raghuram adambi R1, R4, R5,	PERI	NAL. K. ARJUN	S MAVIZAH	Adv- for Ra	eres .	ALC.
HANIN BT Havingadam. Harocel fr. Pehhon. Way -		5. K	Symanda	•	CARRY PROPERTY	-	
MANIE BT Mount = Advocate for Mount =  Advocate for Rehbon.  Mount =  Advocate for Rehbon.  Mount =  Advocate for Rehbon.  Mount =  RID.  Gor Stringers Ge  Baden)	- K. Thangon						P.7

Counsel for petitioner is present. Counsels for respondents are all present. An application is moved on behalf of R-11 and 12 to implead one more company as R-16. Registry is directed to check and put up the application filed today. List it if it is otherwise in order. It is also made clear that both I.A. and the main petition will be simultaneously heard together as the main petition is instituted in the year 2008. Both the counsels are directed to proceed with the main petition as well on the application filed today if it is found in order and it is listed along with the main petition.

List it on 07.07.2017.

MEMBER (J)

MEMBER (T)